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Title: Introduction of the Minimum Wages (Amendment) Bill, 2015 (Amendment of section 3, etc.).

SHRI E.T. MOHAMMAD BASHEER (PONNANI): I beg to move for leave to introduce a Bill further to amend the Minimum Wages Act, 1948.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Minimum Wages Act, 1948."

*The motion was adopted.*

SHRI E.T. MOHAMMAD BASHEER: I introduce the Bill.

**15.42 hours**